

(c) to (e). According to the latest data available with Reserve Bank of India, there are 1915 sick industrial units in the non small scale sector as on 31st March, 1995 and an amount of Rs.8,739.61 crores was outstanding against them.

[English]

Fake Account Holders

2715. SHRI R.L.P. VERMA : Will the Minister of FINANCE be pleased to state :

(a) the details of fake/bogus account holders in the public sector banks detected during the last three years, bank-wise;

(b) whether some of the account holders in the public sector banks deposit large sums of money in cash; and

(c) if so, the reaction of bank authorities thereon?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) The information is being collected and to the extent available will be laid on the Table of the House.

(b) and (c). Reserve Bank of India (RBI) have reported that currently there are no restrictions on the quantum of deposits made by account holders in cash. However, RBI have advised all commercial banks in May, 1995 for introducing a system for closely monitoring cash deposits and withdrawal of Rs.10 lakhs and above and to verify on an ongoing basis if there are any transactions of suspicious/dubious nature. In April, 1996 RBI have further advised these banks to furnish them a feed back on the actual implementation of above referred instructions.

Foreign Investment Received

2716. SHRI KRISHAN LAL SHARMA : Will the Minister of INDUSTRY be pleased to state :

(a) whether proposals worth Rs.61,248 crore of foreign investments were received in the country whereas investments worth Rs.13,235 crore were actually received i.e. only 22% of the proposed investments received during the last five years;

(b) if so, the reasons for low percentage of investments received in the country; and

(c) the measures the Government propose to take to further streamline the system in this regard?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Aggregate figures of foreign direct investment approved and the actual inflow of foreign direct investment during the last five years i.e. from 1991 to 1995 are Rs.59,593.89 crores and Rs.12,165.33 crores respectively.

(b) Actual inflow of foreign direct investment depends on the gestation period which varies from project to project.

(c) Actual inflow of foreign direct investment is monitored by Reserve Bank of India. Government constantly reviews the policy framework to streamline the system of inflow of foreign investment in consultation with the Reserve Bank of India.

Incentives for Domestic Savings

2717. SHRI AMAR PAL SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to provide strong fiscal/monetary incentives to improve the domestic savings;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). For promoting savings it is imperative to improve the parameters which have a bearing on savings behaviour. These include rate of growth in the economy, level of fiscal deficit, tax policies, inflation, efficiency of the banking system and the capital market and confidence in the economy. The various economic reform measures undertaken so far are expected to have a favourable impact on aggregate savings. Besides, the Central Government's Budget for 1996-97 presented to the Parliament a few days ago contains various measures/policy changes which are likely to have a positive impact on saving.

[Translation]

Coal Projects

2718. JUSTICE GUMAN MAL LODHA :
SHRI NAVAL KISHORE RAI :

Will the Minister of COAL be pleased to state :

(a) the number of major ongoing projects in the coal sector in the country as on March 31, 1996;

(b) whether many such projects are behind schedule;

(c) if so, the number of such projects as on March 31, 1996; and

(d) the percentage in cost escalation due to delay in completion of these projects?

THE MINISTER OF STATE OF MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) to (c). As on 31.3.96, there were 24 major projects, each costing Rs.100 crores and above under implementation in Coal India Ltd. (CIL) and Singareni Collieries Co. Ltd., (SCCL). Out of these, 9 projects were delayed in implementation.